PAPERS LAID ON THE TABLE

UDIT REPORT (COMMERCIAL), 1970 (PARTS I AND II)

THE DEPUTY MINISTER IN THE INISTRY OF FINANCE (SHRI K. GANESH): Sir, I beg to lay on the Table, under clause (1) of article 51 of the Constitution, a copy of the audit Report (Commercial), 1970 Parts I and II). [Placed in Library. ec No. LT-3810/70].

EPORT (FEBRUARY, 1968) OF THE AW COMMISSION ON THE INDIAN POST OFFICE ACT, 1898

THE MINISTER OF LAW AND OCIAL WELFARE (SHRI K. IANUMANTHAIYA): Sir, I beg to be you on the Table a copy of the Thirtyighth Report (February, 1968) of the aw Commission on the Indian Post of the Act, 1898. [Placed in Library. 22 No. LT-3826/70].

NOTIFICATIONS OF THE MINISTRY OF LAW (LEGISLATIVE DEPARTMENT)

THE MINISTER OF STATE IN HE MINISTRY, OF LAW AND IN HE DEPARTMENT OF SOCIAL ELFARE (SHRI JAGANNATH AO): Sir, I beg to lay on the Table copy each of the following Notifications (in English and Hindi) of the linistry of Law (Legislative Department):—

- (i) Notification S.O. No. 228, dated the 14th January, 1970. [Placed in Library. See No. LT-3919/70].
- (ii) Notification S.O. No. 1365, dated the 3rd April, 1970. [Placed in Library. See No. LT-3663/70].
- (iii) Notification G.S.R. No. 968, dated the 25th June, 1970, publishing the Delimitation of Council Constituencies (Uttar Pradesh) Amendment Order, 1970, under sub-section (3) of section 13 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-3662/70].

- I. THE COSF AUDIT (REPORT)
 AMENDMENT RULES, 1969.
- II. THE COST ACCOUNTING RECORDS AMENDMENT RULES, 1969
- III. THE COST ACCOUNTING RECORDS (ELECTRIC MOTORS) RULES, 1969

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHU-NATHA REDDY): Sir, I beg to lay on the Table, under sub-section (3) of section 642 of the Companies Act, 1956, a copy each of the following Notifications (in English and Hindi) of the Ministry of Industrial Development, Internal Trade and Company Affairs (Department of Company Affairs):—

- I. Notification G.S.R. No. 2297, dated the 9th May, 1969, publishing the Cost Audit (Report) Amendment Rules, 1969.
- II. Notification G.S.R. No. 2298, dated the 15th September, 1969, publishing the Cost Accounting Records (Electric Fans) Rules, 1969.
- III. Notification G.S.R. No. 2574, dated the 24th October, 1969 publishing the Cost Accounting Records (Electric Motors) Rules, 1969.

[Placed in Library. See No. LT-3973/70 for (I) to (III)].

Annual Report (1969) on the working of the Deposit Insurance Corporation and Related Papers

SHRI K. R. GANESH: Sir, I beg to lay on the Table, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961, a copy of the Eighth Annual Report (in English and Hindi) on the working of the Deposit Insurance Corporation for the year ended the 31st December, 1969, together with the Auditors' Report thereon. [Placed in Library. See No. LT-3974/70].

STATEMENT BY MINISTER RE INDO-GDR RELATIONS

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Sir, the question of Indo-GDR relations has come up on the floor of this House from time to time. I am glad to inform the Honourable